No. X-1603/2026

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation commencing from 6th November, 2026 (Friday) to 17th November 2026 (Tuesday) **for the Principal Seat at High Court of Bombay** and from 6th November, 2026 (Friday) to 18th November 2026 (Wednesday) **for the Benches at Nagpur, Aurangabad, Circuit Bench at Kolhapur and High Court of Bombay at Goa**.

(A)

BOMBAY

1st Part

From 06.11.2026 To 11.11.2026

Sr. No.	Name of the Hon'ble Judges
1	DIVISION BENCH (ORIGINAL SIDE/APPELLATE SIDE) **SHRI ADVAIT M. SETHNA, J.** AND **SHRI RANJITSINHA RAJA BHONSALE, J.**
2	**On 06.11.2026, 07.11.2026, 09.11.2026 And 11.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL)**) **SHRI ASHISH S. CHAVAN, J.**
3	**On 08.11.2026 And 10.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL)** **SHRI FARHAN P. DUBASH, J.**
4	**From 06.11.2026 To 11.11.2026** SINGLE BENCH (A.S.-**(CRIMINAL)**) **SHRI FARHAN P. DUBASH, J.**

BOMBAY

2nd Part

From 12.11.2026 To 17.11.2026

Sr. No.	Name of the Hon'ble Judges
1	**On 12.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL) and (CRIMINAL)** **Ms. AARTI A. SATHE, J.**
2	**On 13.11.2026 And 14.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL) and (CRIMINAL)** **SHRI B.P. COLABAWALLA, J.**
3	**On 15.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL) and (CRIMINAL)** **SHRI GAUTAM A. ANKHAD, J.**
4	**On 16.11.2026 And 17.11.2026** SINGLE BENCH (O.S./A.S.-**(CIVIL)** **SHRI GAUTAM A. ANKHAD, J.**
5	**On 16.11.2026 And 17.11.2026** SINGLE BENCH (A.S.-**(CRIMINAL)** **SHRI SANDESH D. PATIL, J.**

Note : As per Chapter I, Rule 5 of Bombay High Court (A.S.) Rules, 1960 and Chapter II, Rule-31-A of Bombay High Court (O.S.), Rules, 1980, a Single Judge may take up Division Bench matters, if any, during vacations.

(B)

NAGPUR BENCH

1st Part

From 06.11.2026 To 11.11.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI M.M. NERLIKAR, J.**

2nd Part

From 12.11.2026 To 18.11.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI MEHROZ K. PATHAN, J.**

(C)

AURANGABAD BENCH

1st Part

From 06.11.2026 To 11.11.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI AJIT B. KADETHANKAR, J.**

2nd Part

From 12.11.2026 To 18.11.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI SACHIN S. DESHMUKH, J.**

(D)

CIRCUIT BENCH AT KOLHAPUR

1st Part

From 06.11.2026 To 11.11.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI NEERAJ P. DHOTE, J.**

2nd Part

From 12.11.2026 To 18.11.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI ABHAY J. MANTRI, J.** **(Online through Video Conferencing (V.C.))**

(E)

GOA

1st Part

From 06.11.2026 To 11.11.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI AMIT S. JAMSANDEKAR, J.**

2nd Part

From 12.11.2026 To 18.11.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI S.C. CHAPALGAONKAR, J.** **(Online through Video Conferencing (V.C.))**

By Order

Date : 30th October 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judl.-II)
High Court (A.S.), Bombay